

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Tuesday, 27th August, 2013/07 Bhadrapada, 1935 (Saka)
2.00 PM

National Song- Vande Mataram

1. Obituary References:

The House will pay homage to the following :

1. Shri O.P.Bahal, Ex-Metropolitan Councillor & Executive Councillor (1967-72 & 1972-77)
2. Shri Srichand, Ex-Metropolitan Councillor (1967-72 & 1972-77).
3. Heavy loss of life and property due to cloud burst in Uttarakhand.

2. Question Hour: Starred Questions as shown in the separate list to be asked and replies given.

3. Special Mention (Rule 280): Following Members to raise matters under Rule 280:

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|-----------------------------|---------------------------|
| 1. Shri Sahab Singh Chauhan | 6. Shri O.P.Babber |
| 2. Shri Sri Krishan Tyagi | 7. Shri Mala Ram Gangwal |
| 3. Shri Parduymn Rajput | 8. Shri Sat Prakash Rana |
| 4. Shri Dharam Deo Solanki | 9. Shri Shyam Lal Garg |
| 5. Shri Mohan Singh Bisht | 10. Shri Subhash Sachdeva |

4. Presentation of Reports:

1. Shri Kanwar Karan Singh
Shri Sahab Singh Chauhan
to present the Fourteenth Report of Business Advisory Committee.
2. Shri Kanwar Karan Singh
Shri Jai Bhagwan Aggarwal
to present the Fourteenth Report of Committee on Private Members Bills & Resolutions.
3. Dr. Narender Nath
Dr. Harshvardhan
to present the First Report of Committee on Ethics.
4. Shri H.S.Balli
Shri Naseeb Singh
to present the Fifth Report of Committee on Government Assurances.
5. Shri Hari Shanker Gupta
Shri Mohan Singh Bisht
to present the Second Report of Committee on Environment.
6. Shri Veer Singh Dhingan
Shri Sunil Kumar Vaidya
to present the Third Report of Committee on Welfare of SC/ST.

5. Papers to be laid on the Table:

1. **Smt. Sheila Dikshit, Chief Minister** to lay the following papers (English & Hindi Version):
 - (i) The Annual Report of Geospatial Delhi Limited for the year 2011-12 in compliance the Section 619 (A) of the Companies Act, 1956.
 - (ii) Annual Report with abstract of Balance Sheet in Urdu and Punjabi.
 - (iii) Notification No. F.12/02/2013/AR/6127-6289/C dated 14.05.2013 regarding appointment of Smt. Nisha Samuel as Part-time Member in Public Grievances Commission for two years from 14.05.2013 to 13.05.2015.
 - (iv) Notification No. F.12/02/2013/AR/8458-8622/C dated 22.07.2013 regarding appointment of Shri Dinesh Gupta as Part-time Member in Public Grievances Commission for a period of one year upto 07.08.2014.
 - (v) Copies of the Annual Reports and Special Audit Reports for the year 2010-11 & 2011-12 relating to the Delhi Financial Corporation.

2. Shri Rama Kant Goswami, Minister of Transport to lay the following papers (English & Hindi Version):

- (i) Copy of Annual Report of DTC for the year 2011-12.
- (ii) Copy of Review of the working of DTC for the year 2011-12.
- (iii) Copy of Annual Accounts and Audit Report for the year 2011-12 of Delhi Transport Corporation Employees Provident Fund Trust.
- (iv) Copies of Separate Audit Report 2011-12.
- (v) Certified copies of Annual Accounts 2011-12
- (vi) Copies of Delay & Review Statement.
- (vii) Notification No. F. 21/60/Secy./STA/2009/44 dated 1st April, 2013 regarding re-constitution of the State Transport Authority of the National Capital Territory of Delhi.
- (viii) Notification No. F. 23(488)/Tpt./Ops/2010/197 dated 8th May 2013 regarding the fares chargeable by the operators of Auto Rickshaw & Taxis (Black & Yellow Top). In the National Capital Territory of Delhi.
- (ix) Notification No. F. MLO/TU/TPT/2013/105 dated 20th June 2013, regarding the fares chargeable by the operators of Radio Taxi – 2006 and Economy Radio Taxi – 2010, in the National Capital Territory of Delhi.

3. Smt. Kiran Walia, Minister of Social Welfare to lay the copies of Amendments/Additions in Delhi Juvenile Justice (Care & Protection of Children) Rules, 2009.

6. **Shri Anil Bhardwaj, Chairman, Select Committee on Delhi Marriage Registration Bill, 2012 to move the following motion:**

“This House moves that the presentation of the Report of Select Committee on ‘Delhi Marriage Registration Bill, 2012’ be extended up to the first sitting of the next session”.

7. **Introduction of Bills:**

1. **Smt. Sheila Dikshit**, Chief Minister to introduce “The Delhi Value Added Tax (Amendment) Bill, 2013” (Bill No. 06 of 2013) with the leave of the House.

2. **Shri Arvinder Singh Lovely**, Minister of Urban Development to introduce “The Delhi Urban Shelter Improvement Board (Amendment) Bill, 2013” (Bill No. 05 of 2013) with the leave of the House.

8. **Presentation and voting on the Supplementary Demands (2013-14):**

The Chief Minister to present the first batch of Supplementary Demands for the Financial Year 2013-14.

9. **Introduction, Consideration and Passing of Bill:**

Smt. Sheila Dikshit, Chief Minister to introduce the “Appropriation (No. 3) Bill, 2013” (Bill No. 07 of 2013) with the leave of the House.

Smt. Sheila Dikshit, Chief Minister to move that “Appropriation (No. 3) Bill, 2013 be taken into consideration.

Also to move that the Bill be passed.

10. **Short Duration Discussions:**

1. Prof. V.K.Malhotra

Shri Subhash Sachdeva

Shri Mohan Singh Bisht

to initiate discussion on betrayal of trust by the Govt. of the people living in the unauthorized colonies, jhuggi-jhonpries, poor settlements and rural areas.

2. Shri Sahab Singh Chauhan

Shri Shyam Lal Garg

Shri Kulwant Rana

to initiate discussion on situation arising out of scarcity of electricity and water & hike in its tariffs and unprecedented inflation.

Delhi
27th August, 2013

P.N.Mishra
Secretary